

24/12/02

Mr. J.C. Singhi, Counsel for applicant
Mr. Mahendra Chodera, Adv. brief holder for
Mr. Vinit Mathur, Counsel for respondents.

D.B. not formed put up
on 13/01/2003 for admission.



J. K. KAUSHIK

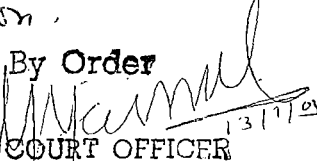
Judl. Member

13-1-03

Due to Reference in the High Court
on the sad demise of Mr Justice M.B. Sharma
Ex-Judge of the Rajasthan High Court,
the lawyers are not appearing today

Put up on 28-1-03 for
admission.

By Order


COURT OFFICER

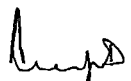
2-1-03

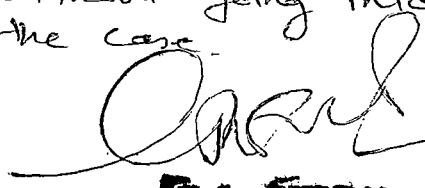
Mr. Vijay Menta Counsel for Applicant.
Mr. Vinit Mathur Counsel for respondents.

Mr. Mathur points out that
pursuant to the order of the Tribunal
dated 29-4-02, the applicant was
allowed to participate in the selection
process, but he has failed.

In view of this position, it
is not necessary to go into the
merits of the case. The applicant
cannot get any relief in this matter.

Consequently, the application
is dismissed without going into
the merits of the case.


A.D. NAGRATH
Adv. Brief


G. L. GUPTA
Vice Chairman

Received
20
3/2

Section Officer (Record)

Part II and III destroyed
in my presence on 14.9.08
under the supervision of
section officer (I) as per
order dated 31/12/06.